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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 891/1995

New Delhi this the 21st day of September, 1999.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

R. P. Singh S/O Bindi Prasad,
R/O G-37, Naroji Nagar,
New Delhi. ... Applicant

(None present for Applicant)

-Versus-

1. Controller & Auditor General of India,
Bahadurshah Zafar Marg,
New Delhi.
2. Principal Director of Commercial Audit
Board, V-Shape Building,
'A' Wing, I.P. Bhawan,
New Delhi. ... Respondents

(None for respondents)

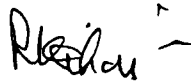
O R D E R (ORAL)

Shri Justice K. M. Agarwal :

On 9.9.1999, no one appeared on behalf of the applicant. Today also no one is present. The case is, therefore, dismissed for want of prosecution.



(K. M. Agarwal)
Chairman



(R. K. Ahooja)
Member (A)

/as/